

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 418
IA/232/ND/2024, IA/883/ND/2024 IN
IB/9/ND/2023

IN THE MATTER OF:

Canara Bank	...	Applicant
Versus		
Surya Kant Jaipuria	...	Respondent

Under Section 95(1) of (IBC).

Order delivered on 09.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Adv. Priyadarshini Dewan, Adv. JyotiKhurana
For the Respondent	:	
For the RP	:	Adv. Brijesh Kr. Tamber, Adv. Prateek Khushwaha Adv. Aniruddha Mukherjee

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **05.06.2024.**

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)